

**Central Administrative Tribunal
Principal Bench**

OA No.975/2016

New Delhi, this the 06th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

S.P. Mishra, Ex. DDG (Retd.) Aged 64 years
S/o Late Shri A.K. Mishra
TEC Staff No.02173
R/o C-29, Sector-47, Noida-201301.Applicant

(By Advocate: Ms. Soumyasree Mishra)

Versus
Union of India

1. Secretary, Department of Tele Communication
Ministry of Communication & IT
Sanchar Bhawan, 20-A, Ashok Road
New Delhi-110001.
2. Sr. D.D.G., T.E.C. Khurshid Lal Bhawan
Janpath, New Delhi-110001.Respondents

(By Advocate: Shri B.L. Wanchoo)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

Learned counsel for both the parties submit that the OA has become infructuous on account of the developments that have taken place subsequent to the filing of the OA.

2. In that view of the matter, the OA is dismissed as infructuous.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman

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